## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.24/(MAH)/2010

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES: M/s. Elegant Industries Pvt. Ltd. & Ors.

V/s.

Shishir B. Nevatia & Anr.

SECTION OF THE COMPANIES ACT: 284(4) of the Companies Act 1956

S. No. NAME

DESIGNATION

SIGNATURE

B.K. Bali a/W

for Respondent

Anju Singh I/b Bali Associates

Mrs Sunita Herets for Pethinar Sulla-

## **COMMON ORDER** CA 158/15, 88/15,121/15 In TCP 43/397-398/CLB/MB/MAH/2011

TCP 24/284(4)/CLB/MB/MAH/2010

- 1. The Learned Representative of the Petitioner is present.
- 2. The wife of Mr. Shishir Nevatia is present in person.

- In both these cases an adjournment is sought on behalf of the Respondent on the ground that one of the Director has to appear before the Hon'ble High Court.
- On hearing both the sides and since the matter is pending since long now the matter is adjourned to 12.12.2017.
- It is intimated to the adjournment seeker not to seek further adjournment and to be present on the next date of hearing.

Sd/-

BhaskaraPantula Mohan Member (Judicial) 15.11.2017. Sd/-

M.K. Shrawat Member (Judicial)

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